

Writ Stamp Reporting Section

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Token No. 2557

WP(c)

SJ CVT CLR

NARESH KUMAR & ANOTHER VS THE STATE OF JHARKHAND

CFS

Petition Rs 250/-

Affidavit 20

Vakalatnama 30

1. Ld. Advocate who signed on the cause title may sign below the prayer portion.
2. Fresh or typed copy of page number 26,29,30,33,34 may be given.
3. Document marked to be Ann-1 is Ann-2 and Ann-2 is Ann-1, it may be verified as per subpara-6 and 9.and accordingly it may be corrected throughout the petition.
4. Irrespective of statement in subpara-6 given Annexure no document relating to lease has been found it may be verified.
5. Prayer in para-1 differs with prayer portion it may be verified.